

(No. 6) Bill, 2018, as passed by Lok Sabha at its sitting held on the 31st December, 2018.

The Speaker has certified that this Bill is a Money Bill within the meaning of Article 110 of the Constitution of India.”

(II)

“In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Indian Medical Council (Amendment) Bill, 2018, as passed by Lok Sabha at its sitting held on the 31st December, 2018.”

I lay a copy each of the Bills on the Table.

REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON SCIENCE AND TECHNOLOGY, ENVIRONMENT AND FORESTS

SHRI ANAND SHARMA (Himachal Pradesh): Sir, I present the following Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Science and Technology, Environment and Forests:—

- (i) 317th Report on the Action Taken by the Department on the recommendations/ observations contained in Three Hundred Ninth Report of the Committee on Demands for Grants (2018-2019) of the Department of Biotechnology;
- (ii) 318th Report on the Action Taken by the Department on the recommendations/ observations contained in the Three Hundred Tenth Report of the Committee on Demands for Grant (2018-2019) of the Department of Science and Technology;
- (iii) 319th Report on the Action Taken by the Department on the recommendations/ observations contained in the Three Hundred Eleventh Report of the Committee on Demands for Grants (2018-2019) of the Department of Scientific and Industrial Research;
- (iv) 320th Report on the Action Taken by the Department on the recommendations/ observations contained in Three Hundred Twelfth Report of the Committee on Demands for Grants (2018-2019) of the Department of Space;
- (v) 321st Report on the Action Taken by the Ministry on the recommendations/

observation contained in Three Hundred Thirteenth Report of the Committee on Demands for Grants (2018-2019) of the Ministry of Environment, Forest and Climate Change;

(vi) 322nd Report on the Action Taken by the Department on the recommendations/ observations contained in the Three Hundred Fourteenth Report of the Committee on Demands for Grants (2018-2019) of the Department of Atomic Energy; and

(vii) 323rd Report on the Action Taken by the Ministry on the recommendations/ observation contained in the Three Hundred Fifteenth Report of the Committee on Demands for Grants (2018-2019) of the Ministry of Earth Sciences.

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON EXTERNAL AFFAIRS**

SHRI SWAPAN DASGUPTA (Nominated) : Sir, I lay on the Table, a copy (in English and Hindi) of the Twenty-third Report of the Department-related Parliamentary Standing Committee on External Affairs (2018-19) on the subject 'Issues relating to migrant workers including appropriate legislative framework and skill development initiatives for prospective emigrants.'

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON INFORMATION TECHNOLOGY**

SHRI BINOY VISWAM (Kerala): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Information Technology (2018-19):—

- (1) Fifty-fifth Report on action taken by the Government on the Observations/ Recommendations of the Committee contained in their Forty-seventh Report (Sixteenth Lok Sabha) on 'Demands for Grants (2018-19)' of the Department of Telecommunications;
- (2) Fifty-sixth Report on action taken by the Government on the Observations/ Recommendations of the Committee contained in their Forty-fourth Report on 'Cable TV Digitization and Interoperability of Set Top Boxes' of the Ministry of Information and Broadcasting;